

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

17

C.P No. 1581/(MAH)/2017

**CORAM:**

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Gandhar Shipping & Pvt. Ltd.  
V/s.  
Bilt Graphic Paper Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

13.	Ashish Pyasi a/w Umang Thakur 1/6 Phis & Phis Associates	Advocate FBI Corporate Rebates	Umang Thakur
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## ORDER

TCP No.1581/I&BP/NCLT/MB/MAH/2017

At request, list this matter for hearing on 2.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

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